

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 679 OF 2018**

IN THE MATTER OF:

Tejpal

.....PETITIONER

VERSUS

State Of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES

Tejpal

S/o Mr Rajesh Kumar, R/o Village Khatoli Jat,
Kamania, Tehsil Nangal Choudhary, Mahendergarh, Haryana-123001

.....PETITIONER

VERSUS

1. State of Haryana

Through its Chief Secretary,
Office at Haryana Civil Secretariat, 17F, Sector 17, Chandigarh-160017

2. Deputy Commissioner

District Mahendergarh,
Office at: Mini Secretariat, Narnaul, Haryana-123001

3. Chief Forest Conservator

Office at: Mahendergarh, Haryana-123001

4. Divisional Forest Officer (DFO)

Office at: Mahendergarh, Haryana-123001

5. Senior Town Planner Haryana

Office at SCO-71-75, Sector-17C, Chandigarh-160017

6. District Town And Country Planner

Office At: Mahendergarh Road, Narnaul, Haryana-123001

7. Director Mines & Geology, Haryana

Office at: 30 Bays Building Sector 17C, Chandigarh-160017

8. Haryana State Pollution Control Board

Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana-134109

9. M/s KSY Buildcon

Through its Proprietor/Director/Competent Officer,
Office at: Village Khatoli Jat,
Nangal Choudhary, District Mahendergarh, Haryana-123001

10. Central Ground Water Authority

Through its Member Secretary,
Office At: West Block-II, Wing-3, Ground Floor,
Sector-1, R.K. Puram, New Delhi-110066